

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 760
(To be answered on the 21st July 2016)**

CHANGE IN ROUTE DISPERSAL GUIDELINES

760. SHRIMATI K. MARAGATHAM

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to rework the 22 year old Route Dispersal Guidelines to force airlines to fly smaller aircraft to towns;**
- (b) if so, the details thereof;**
- (c) whether large commercial airlines are not willing to operate flights to smaller towns;**
- (d) if so, the details thereof; and**
- (e) the reaction of the Government thereto?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (e) The Government has recently approved National Civil Aviation Policy 2016 which inter-alia envisages Route Dispersal Guidelines (RDGs) to provide better connectivity to different regions of the country. The scope of the RDGs has been broadened by including State of Himachal Pradesh and Uttarakhand under Category-II routes. As per the RDGs, the airline operators are required to deploy certain percentage of their capacity on the category II, Category IIA and Category III routes of their capacity deployed on Category I routes.
